

C. A. T. Bench, JAIPUR

Date of Order

Orders

27.1.93

Mr. Jas. Raj Counsel for the
applicants

Defect removed

Register & Put up in Court for
admission on 3.2.93 along with A 14/92


REGISTRAR
C.A.T. JAIPUR

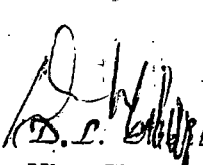
3.2.93

Mr. Jas. Raj - counsel for petitioner.

M.P. is allowed and the O.A No. 14/92
is restored to its original position. O.A.
may be listed for final disposal at
the stage of direction on 23.3.93.

Notice be issued to the Counsel
for the respondents.


(B. B. Mahajan)
Member (Adm.)


(D. L. Gupta)
Vice-Chairman

Copy sent to the app.

& up Counsel on

vide 1162 to 1163

Date 15.2.93


13/2/93